

015991

The High Court of Kerala

Kochi- 682 031  
Dated- 15.02.2019

**Proceedings**

High Court establishment- posting back of Smt.Bindu K.K., Personal Assistant to Chief Justice as Private Secretary to Judge and consequent reversion- orders issued.


- Read: 1. Rule 17 of the Kerala High Court Service Rules, 2007.  
2. High Court Proceedings No.A5- 1873/2018/A8 dated 7.1.2019.

**Order No.A5- 44403/2018 (2)**

1. Smt.Bindu K.K., Personal Assistant to the Chief Justice, High Court in the scale of pay of Rs.42500-87000 with compensatory allowance @ Rs.700/- per month is posted back as Private Secretary to Judge in the scale of pay of Rs.45800-89000 with compensatory allowance at the same rate, forthwith. She will hand over the charge of Personal Assistant to the Chief Justice to Sri.N.Mahadevan, Private Secretary to the Chief Justice and will take charge as Private Secretary to Judge from Smt.Diksy Lazar A.L. (Sl.No.2).

2. Smt. Diksy Lazar A.L., Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000 with compensatory allowance @ Rs.700/- per month is reverted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate w.e.f. 15.2.2019 F.N. She is accommodated in the vacancy vice Smt.Seema K.V., Personal Assistant (Selection Grade) to Judge proceeded on leave as per the High Court proceedings read (2) above. She will hand over the charge of Private Secretary to Judge to Smt.Bindu K.K., (Sl.No.1) and will take charge as Personal Assistant (Selection Grade) to Judge from Smt.Vimina A.V., Personal Assistant (Selection Grade) to Judge, High Court, forthwith.

(By Order)

  
K. Haripal  
Registrar General

To

The Officers concerned.  
The Accountant General (A&E), Kerala, Thiruvananthapuram (3 copies)  
The Director and Additional Director of the Kerala Judicial Academy, Athani  
The Joint Registrars, High Court  
The Deputy Registrars, High Court  
The Protocol Officer, High Court  
The Public Relations Officer, High Court  
The Private Secretary to the Chief Justice, High Court  
The Finance Officer, High Court.  
The Assistant Registrars and Chief Librarian, High Court

p.t.o

- The Private Secretaries to the Judges, High Court.
- The Librarian, Kerala Judicial Academy, Athani
- The Court Officer to the Chief Justice, High Court
- The Additional Public Relations Officer, High Court
- The Accounts Officer, High Court
- The Personal Assistant to the Chief Justice, High Court
- The Additional Personal Assistant to the Chief Justice, High Court
- The Security Officer, High Court
- The Superintendent (Vehicles), High Court
- The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court
- The Chief Justice's Secretariat, High Court
- The Finance Wing, High Court.
- The G (Accounts- I, II & III) Sections, High Court
- All Sections, High Court.
- The I.T. Section, High Court (for publishing in the High Court website)
- The A1, A2, A3, A4 & A6, A7, A8 & A9 seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File

**Copy submitted to:**

**The Honourable Judges**